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- (i) (事) 1989-90 के के लिए हैन्डीकापट्स एण्ड हैंडल्मस एक्स-पोर्टस कारपोरेशन श्राफ इंडिया लिमिटेड. नई दिल्ली की वार्षिक प्रतिवंदन ग्रौर लेखे. लेखाग्रों पर लेखापरीक्षकों के प्रति-वेदन ग्रं/र उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित
- (ख) कारपोरेशन के कार्यकरण की सरकार द्रारा समीक्षा । Placed in Litiary. See No. LT-235/917
- (ii) (事) 1989-90 वर्ष के लिए सैन्ट्ल काटेज इंडस्टीज कारपो-रेशन ग्राफ इंडिया, नई दिल्ली वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन ग्रीर उन पर के नियंत्रक-महालेखापरीक्षक टिप्पणियों सहित ।
- (ख) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।
- \mathbf{H} . ऊपर (\mathbf{i}) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण **व**तथा हिन्दी (श्रंग्रेजी में) [Placed in Library. See No: LT-321/91]

Notifications of the Ministry of **Environment and Forests (Department** of Environment, Forests and Wildlife)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMAN-GALAM): Madam, on behalf of SHRI KAMAL NATH I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment Forests and Wild life):-

- (i) G.S.R. No. 93(E) dated the 27th February, 1991 publishing the Environment (Protection) Second Amendment Rules, 1991 under section 26 of the Environment (Protection) Act. 1986.
- (ii) S.O. No. 145(E) dated the 27th February, 1991 regarding delegation of powers to Central Pollution Control Board to recognise laboratories and Analysts.

[Placed in Library. See No. LT-260/91 for (i) and (ii)]

Notification of the Ministry Industry (Department of Company Affairs)

RANGARAJAN SHRI KUMARAMANGALAM: Madam, I also lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Company Affairs) Notification S.O. No. 2544 dated the 29th September, 1990 specifying the regional constituencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India. Placed in Library. LT-324 911

- I. Appropriation Accounts (Civil) (1989-90)
- II. Finance Accounts (1989-90) of the Union Government
- Comptroller III. Report of Auditor General of India (for the year ended the 31st March, 1990

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDU-KHE): Madam, I lay on the Table a copy each (in English and Hindi) [Shri Shantaram Potdukhe] of the following papers, under clause (1) of article 151 of the Constitution:—

- (i) Appropriation Accounts (Civil) for the year 1989-90. [Placed in Library. See No. LT-244/91]
- (ii) Finance Accounts of the Union Government for the year 1989-90. [Placed in Library. See No. LT-245/91]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 1 of 1991—Union Government—(Civil).] [Placed in Library. See No. LT-292/91].
- (iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 8 of 1990—Union Government—Defence Services (Army and Ordnace Factories)]. [Placed in Library. See No. LT-293/91]
 - I. Report and Accounts (ending 31st March, 1990) of the various Regional Rural Banks
 - 11 Notifications of the Ministry of Finance (Department of Revenue) under Customs Act, 1962
- III. Notifications of the Ministry of Finance (Department of Revenue) regarding Central Excise Tariff Act, 1985.
- IV. Notifications of the Ministry of Finance (Department of Revenue) under Central Excise and Salt Act. 1944.

SHRI SHANTARAM POTDU-KHE: Madam, I also lay the following papers:—

I. A copy each (in English and Hindi) of the Annual Report

- and Accounts of the following Regional Rural Banks for the year ended 31st March, 1990, together with the Auditors' Report on the Accounts:—
- 1 Sabarkantha Gandhinagar Gramin Bank, Himatnagar (Gujarat).
 [Placed in Library. See No. LT-333/91]
- 2. Jammu Rural Bank, Jammu (J & K). [Placed in Library. See No. LT-334/91]
- 3. South Malabar Gramm Bank. Malappuram (Kerala). [Placed in Library. See No. LT-335/91]
- Indore Ujjain Kshetriya Gramin Bank, Ujjain (M.P.) [Placed in Library. See No. LT-336,91]
- 5. Fatehpur Kshetriya Gramin Bank, Fatehpur (U.P.). [Placed in Library. See No. LT-337/91]
- Bardhaman Gramin Bank, Burdwan (W.B.) [Placed in Library. See No. LT-338/91]
- 7. Farrukhabad Gramin Bank, Farrukhabad (U.P.) [Placed in Library. See No. LT-339/91]
- 8. Tripura Gramin Bank, Agartala (Tripura). [Placed in Library. See No. LT-340/91]
- 9. Kashi Gramin Bank, Varanasi (U.P.). [Placed in Library. See No. LT-341/91]
- Chhatrasal Gramin Bank, Orai,
 Distt. Jalaun (U.P.). [Placed in Library. See No. LT-342/91]
- 11. Mizoram Rural Bank, Aizawl (Mizoram). [Placed in Library. See No. LT-343/91]
- 12. Hazaribagh Kshetriya Gramin Bank, Hazaribag (Bihar) [Placed in Library. See No. LT-344/91]